

COURT NO. 22
THE HONOURABLE SMT JUSTICE JUVVADI SRIDEVI

**To be heard on Tuesday the 30th day of July 2024 (AT 10:30 AM - HYBRID MODE) NOTE-For Registration -
<https://tshc.vconsol.com/register> For attending Court Proceedings - <https://tshc.vconsol.com/login>**

(BAIL PETITIONS)

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>INTERLOCUTORY (REGULAR BAILS)</u>				
1	CRLP/7141/2024	MOHD ANWAR ALI	PUBLIC PROSECUTOR T RAHUL (R2)	RANGA REDDY
2	CRLP/7237/2024	K SUNIL CHOWDARY	PUBLIC PROSECUTOR	HYDERABAD
3	CRLP/7791/2024	M A MUJEEB	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
4	CRLP/7905/2024	CHEKKA RAJKUMAR	PUBLIC PROSECUTOR	RANGA REDDY
5	CRLP/7925/2024	GUNTI YADAAIAH	PUBLIC PROSECUTOR	RANGA REDDY
6	CRLP/7927/2024	CHEKKA RAJKUMAR	PUBLIC PROSECUTOR	RANGA REDDY
7	CRLP/7998/2024	CHANDRASHEKHAR YADAV S	PUBLIC PROSECUTOR	RANGA REDDY
8	CRLP/8051/2024	SURESH SINGH	PUBLIC PROSECUTOR	HYDERABAD
9	CRLP/8054/2024	C SUNIL ANAND	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
10	CRLP/8055/2024	M S ACHYUTH BHARTHWAJ	PUBLIC PROSECUTOR	HYDERABAD
11	CRLP/8077/2024	MOHD MUZAFFER ULLAH KHAN	PUBLIC PROSECUTOR	HYDERABAD
12	CRLP/8078/2024	THANUGULA SUNNY KUMAR	PUBLIC PROSECUTOR	WARANGAL
13	CRLP/8079/2024	SURESH SINGH	PUBLIC PROSECUTOR	HYDERABAD
14	CRLP/8084/2024	UMA DEVI PANIDAPU	PUBLIC PROSECUTOR	HYDERABAD
15	CRLP/8085/2024	A PRABHAKAR RAO	PUBLIC PROSECUTOR	RANGA REDDY
16	CRLP/8099/2024	K SATISH CHAKRAVARTHY	PUBLIC PROSECUTOR	HYDERABAD
17	CRLP/8100/2024	GULAB SINGH	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
18	CRLP/8101/2024	ENUGANTI SUDHANSHU RAO	PUBLIC PROSECUTOR	RANGA REDDY
19	CRLP/8103/2024	MALLURI RAMESH BABU	PUBLIC PROSECUTOR	HYDERABAD
20	CRLP/8104/2024	MALLURI RAMESH BABU	PUBLIC PROSECUTOR	HYDERABAD
21	CRLP/8151/2024	R SOWMYA REDDY	PUBLIC PROSECUTOR	HYDERABAD
22	CRLP/8152/2024	R SOWMYA REDDY	PUBLIC PROSECUTOR	HYDERABAD
23	CRLP/8159/2024	KATIKA RAVINDER REDDY	PUBLIC PROSECUTOR	RANGA REDDY
24	CRLP/8160/2024	A PRABHAKAR RAO	PUBLIC PROSECUTOR	RANGA REDDY
25	CRLP/8163/2024	DUVVURI SURYA NARAYANA	PUBLIC PROSECUTOR	RANGA REDDY
26	CRLP/8189/2024	MALLURI RAMESH BABU	PUBLIC PROSECUTOR	HYDERABAD

27	CRLP/8191/2024	G VIJAYA LAXMI	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
28	CRLP/8192/2024	CHANDRASHEKHAR YADAV S	PUBLIC PROSECUTOR	HYDERABAD
29	CRLP/8307/2024	M P KASHYAP	SRIDHAR CHIKYALA SC SPL PP ACB TS	MAHABUBNAGAR
30	CRLP/8337/2024	NADIPALLY ANANDA RAO	PUBLIC PROSECUTOR	MAHABUBABAD
<u>INTERLOCUTORY (ANTICIPATORY BAILS)</u>				
31	CRLP/5031/2024	SHAFATH AHMED KHAN	PUBLIC PROSECUTOR	RANGA REDDY
32	CRLP/5606/2024 CRLP/5619/2024	SANJEEV REDDY GILLELA	PUBLIC PROSECUTOR	MANCHERIAL
33	CRLP/5619/2024	SANJEEV REDDY GILLELA	PUBLIC PROSECUTOR PROOF OF SERVICE FILED USR 69942/24.	MANCHERIAL
34	CRLP/7210/2024	YEMMIGANUR SOMA SRINATH REDDY	PUBLIC PROSECUTOR	HYDERABAD
35	CRLP/7396/2024	L REDDI KRISHNA KUMAR	PUBLIC PROSECUTOR	NARAYANPET
36	CRLP/7926/2024	HARINADH NIDAMANURI	PUBLIC PROSECUTOR	MAHABUBABAD
37	CRLP/7932/2024	C KUMAR	PUBLIC PROSECUTOR	YADADRI BHUVANAGIRI
38	CRLP/7963/2024	G JHANSI	PUBLIC PROSECUTOR	HYDERABAD
39	CRLP/7999/2024	K SAI BABU	PUBLIC PROSECUTOR	KARIMNAGAR
40	CRLP/8064/2024	GANNE JYOTHSNA DEVI	PUBLIC PROSECUTOR	RANGA REDDY
41	CRLP/8076/2024	MUDUMBA LAXMI	PUBLIC PROSECUTOR	HYDERABAD
42	CRLP/8082/2024	V SRIKANTHA RAO	PUBLIC PROSECUTOR	KARIMNAGAR
43	CRLP/8092/2024	C KUMAR	PUBLIC PROSECUTOR	RANGA REDDY
44	CRLP/8093/2024	VADLAKONDA RAVI KUMAR REDDY	PUBLIC PROSECUTOR	KARIMNAGAR
45	CRLP/8094/2024	K S SAI PAVAN	PUBLIC PROSECUTOR	HYDERABAD
46	CRLP/8098/2024	K S SAI PAVAN	PUBLIC PROSECUTOR	HYDERABAD
47	CRLP/8102/2024	PONAMPELLI RAVI	PUBLIC PROSECUTOR	RANGA REDDY
48	CRLP/8165/2024	NARENDAR JALLI	PUBLIC PROSECUTOR	WARANGAL
49	CRLP/8181/2024	M P K ADITYA	PUBLIC PROSECUTOR	HYDERABAD
50	CRLP/8182/2024	M P K ADITYA	PUBLIC PROSECUTOR	HYDERABAD
51	CRLP/8190/2024	C SHARAN REDDY	PUBLIC PROSECUTOR	MANCHERIAL
52	CRLP/8203/2024	C SHARAN REDDY	PUBLIC PROSECUTOR	NIRMAL
53	CRLP/8204/2024	BALA KRISHNA MANDAPATI	PUBLIC PROSECUTOR	MAHABUBNAGAR
<u>INTERLOCUTORY(FRESH BAIL PETITIONS)</u>				
54	CRLP/8438/2024	K ASHOK CHAKRAVARTHY	PUBLIC PROSECUTOR	HYDERABAD

55	CRLP/8444/2024	K VENUMADHAV	PUBLIC PROSECUTOR	NAGARKURNOOL
56	CRLP/8449/2024	OMAR A PASHA	PUBLIC PROSECUTOR	HYDERABAD
57	CRLP/8450/2024	CH RAVINDER	PUBLIC PROSECUTOR	HYDERABAD
58	CRLP/8451/2024	B CHANDRA SHEKAR REDDY	PUBLIC PROSECUTOR	RANGA REDDY
59	CRLP/8452/2024	G SHIVA KUMAR	PUBLIC PROSECUTOR	HYDERABAD
60	CRLP/8453/2024	C V SRINATH	PUBLIC PROSECUTOR	HYDERABAD
61	CRLP/8454/2024	K VENUMADHAV	PUBLIC PROSECUTOR	NAGARKURNOOL
62	CRLP/8455/2024	AZEEM MUSTAFA	PUBLIC PROSECUTOR	HYDERABAD
63	CRLP/8456/2024	SYED OSMAN	PUBLIC PROSECUTOR	HYDERABAD
64	CRLP/8457/2024	RAJA SHEKAR RAO SALVAJI	PUBLIC PROSECUTOR	BHADRADRI KOTHAGUDEM
65	CRLP/8458/2024	NADIPALLY ANANDA RAO	PUBLIC PROSECUTOR	WARANGAL
66	CRLP/8470/2024	MEDISI RATNA RAO	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
67	CRLP/8471/2024	SANJEEVA REDDY GARLAPATI	PUBLIC PROSECUTOR	NALGONDA
68	CRLP/8473/2024	GAJANAND CHAKRAVARTHI	PUBLIC PROSECUTOR	MULUGU
69	CRLP/8475/2024	N MANOHAR	PUBLIC PROSECUTOR	JOGULAMBA GADWAL
70	CRLP/8478/2024	KRISHNA VENNELAKANTI	PUBLIC PROSECUTOR	RANGA REDDY
71	CRLP/8483/2024	SYED ASHAM	PUBLIC PROSECUTOR	HYDERABAD
72	CRLP/8484/2024	JAKKULA SRIDHAR	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
73	CRLP/8485/2024	P PRABHAKAR REDDY	PUBLIC PROSECUTOR	HYDERABAD
74	CRLP/8495/2024	SHREYAS REDDY YALAGIRI	PUBLIC PROSECUTOR	HYDERABAD

INTERLOCUTORY (RELAXATION OF CONDITION)

75	IA/3/2024(Relaxation Petition) CRLP/11332/2023	DEVINENI RADHA RANI	- D NARENDAR NAIK NIBHANUPUDI LAKSHMI AISWARYA COUNTER AFFIDAVIT FILED USR 115823/23. REPLY COUNTER AFFIDAVIT FILED USR 116327/2023.	HYDERABAD
76	CRLP/8056/2024	POTHAMSHETTI MANOJ KUMAR	PUBLIC PROSECUTOR	SIDDIPET
77	CRLP/8086/2024	POTHAMSHETTI MANOJ KUMAR	PUBLIC PROSECUTOR	SIDDIPET

COURT NO. 22
THE HONOURABLE SMT JUSTICE JUVVADI SRIDEVI
To be heard on Tuesday the 30th day of July 2024

(DAILY LIST)

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR ORDERS ON OFFICE NOTE</u>				
78	CRLA/8551/2024/(Filing No.)	B RAVEENDRA BABU	PUBLIC PROSECUTOR (R2)	HYDERABAD
79	CRLA/8552/2024/(Filing No.)	B RAVEENDRA BABU	PUBLIC PROSECUTOR (R2)	HYDERABAD
80	CRLA/8553/2024/(Filing No.)	B RAVEENDRA BABU	PUBLIC PROSECUTOR (R2)	YADADRI BHUVANAGIRI
81	CRLA/8554/2024/(Filing No.)	B RAVEENDRA BABU	PUBLIC PROSECUTOR (R2)	HYDERABAD
82	CRLA/8555/2024/(Filing No.)	B RAVEENDRA BABU	PUBLIC PROSECUTOR (R2)	YADADRI BHUVANAGIRI
83	CRLA/8556/2024/(Filing No.)	B RAVEENDRA BABU	PUBLIC PROSECUTOR (R2)	YADADRI BHUVANAGIRI
84	CRLA/8557/2024/(Filing No.)	B RAVEENDRA BABU	PUBLIC PROSECUTOR (R2)	HYDERABAD
85	CRLA/8558/2024/(Filing No.)	B RAVEENDRA BABU	PUBLIC PROSECUTOR (R2)	HYDERABAD
86	CRLA/8559/2024/(Filing No.)	B RAVEENDRA BABU	PUBLIC PROSECUTOR (R2)	HYDERABAD
<u>FOR ADMISSION</u>				
87	CRLA/531/2024 IA 1/2024(Leave Petition)	V JAGAPATHI	PUBLIC PROSECUTOR	HYDERABAD
88	CRLA/634/2024 IA 1/2024(Condone Delay in Rep) IA 2/2024(Condone Delay Petition) IA 3/2024(Suspension Petition)	P PRABHAKAR REDDY	PUBLIC PROSECUTOR	KHAMMAM
89	CRLA/644/2024 IA 1/2024(Condone Delay in Rep) IA 2/2024(Condone Delay Petition) IA 3/2024(Suspension Petition)	P PRABHAKAR REDDY	PUBLIC PROSECUTOR	KHAMMAM
90	CRLA/670/2024	M SARITHA	PUBLIC PROSECUTOR	MEDCHAL- MALKAJGIRI
91	CRLA/672/2024 IA 1/2024(Leave Petition) IA 2/2024(Condone Delay Petition)	SESHADRI GOALLA	PUBLIC PROSECUTOR	SIDDIPET
92	CRLA/679/2024 IA 1/2024(Leave Petition)	VIVEK CHANDRA SEK HAR S	PUBLIC PROSECUTOR (R3)	HYDERABAD
93	CRLA/680/2024 IA 1/2024(Leave Petition) IA 2/2024(Condone Delay Petition)	PUBLIC PROSECUTOR		RANGA REDDY
94	CRLA/682/2024 IA 1/2024(Suspension Petition)	B MADHAVI	PUBLIC PROSECUTOR	MAHABUBABAD

95	CRLA/685/2024 IA 1/2024(Suspension Petition)	K VENUMADHAV	PUBLIC PROSECUTOR	JAGTIAL
----	--	--------------	-------------------	---------

INTERLOCUTORY

96	CRLA/184/2022 IA 1/2022(Bail (u/s 389(1)))	SHABANA MUNAWAR	T V SUBBA RAO COUNTER FILED USR 61091/2022. (LETTER) MEMO PROOF OF SERVICE FILED USR NO 69037/2024	HYDERABAD
97	CRLA/711/2023 IA 1/2024(Miscellaneous Petition)	G V SOBHANADRI	PUBLIC PROSECUTOR	MEDAK
98	CRLA/941/2023 IA 1/2023(Bail (u/s 389(1))) CRLA/874/2023	MOHD MUZAFFER ULLAH KHAN	PUBLIC PROSECUTOR RCF SENT, LC RECORD NOT RECEIVED.	BHADRADRI KOTHAGUDEM
99	CRLA/874/2023 IA 1/2023(Bail (u/s 389(1)))	P PRABHAKAR REDDY	PUBLIC PROSECUTOR	BHADRADRI KOTHAGUDEM
100	CRLA/42/2024 IA 3/2024(Amendment Petition) IA 4/2024(Miscellaneous Petition)	KOTHAPALLI JHANSHIRANI	PUBLIC PROSECUTOR LC RECORD RECEIVED.	NIZAMABAD
101	CRLA/267/2024 IA 1/2024(Suspension Petition)	NAMBI KRISHNA	PUBLIC PROSECUTOR RCF SENT LC RECORD NOT RECEIVED	NARAYANPET

ADMISSION

102	CRLA/377/2024 IA 2/2024(Suspension Petition)	ELAVANATT RAJESH LEGAL AID	PUBLIC PROSECUTOR	JAGTIAL
103	CRLA/462/2024 IA 1/2024(Suspension Petition) CRLA/364/2024 CRLA/381/2024	P PRABHAKAR REDDY	PUBLIC PROSECUTOR	KHAMMAM
104	CRLA/364/2024 IA 1/2024(Condone Delay Petition) IA 2/2024(Bail (u/s 389(1)))	P PRABHAKAR REDDY	PUBLIC PROSECUTOR Booklet prepared put up in E.B.	BHADRADRI KOTHAGUDEM